Annexure – 7
Name of the corporate debtor: YASHICA ELECTRONICS PRIVATE LIMITED; Date of commencement of CIRP: 20.01.2020; List of creditors as on: 29.11.2020

List of operational creditors (Government dues)

(A mou nt in₹)

| Sl. | Detai | Details of Claimant | | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount of | Remar ks, if |
|-----|--------|---------------------|----------|------------------|---------|---------------------------|-----------|------------|------------|---------|-------------|------------|------------|----------|--------------|-----------------|
| No. | | | | received | | | | | | | | contingent | of any | of claim | claim under | any |
| | Depart | Gover | Identifi | | | | Nature of | Amount | Amount | | % of voting | claim | mutual | not | verification | |
| | ment | nment | cation | receipt | claimed | | claim | covered by | covered by | related | share in | | dues, | admitted | | |
| | | | No. | | | admitted | | security | guarantee | party? | CoC, if | | that may | | | |
| | | | | | | | | interest | | | applicable | | be set-off | | | |
| 1 | TAMIL | TAMIL | GOVER | 25.06.202 | 1590938 | 1590938 | SALES | 0 | 0 | NO | 0 | 0 | 0 | 0 | 0 | |
| | NADU | NADU | NMENT | 0 | | | TAX VAT | | | | | | | | | |
| | STATE | STATE | OF | | | | DUE WITH | | | | | | | | | |
| | SALES | GOVER | TAMILN | | | | INTEREST | | | | | | | | | |
| | TAX | NMEN | ADU | | | | | | | | | | | | | |
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